POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS"), WITH RESPECT TO THE OPEN OFFER TO THE **PUBLIC SHAREHOLDERS OF**

ISTRIDE ENTERPRISES LIMIT

CIN: L74899DL1967PLC004704

Registered Office: Flat No. 133, C4E, Pocket No.11, Janakpuri, New Delhi -110058, Delhi, India Tel No.: +91 88003 00490; Email: justridelimited@gmail.com; Website: www.justrideenterprises.in

OPEN OFFER FOR ACQUISITION UP TO 3,83,022 (THREE LAKH EIGHTY-THREE THOUSAND TWENTY-TWO) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/-(RUPEES TEN ONLY) EACH ("EQUITY SHARE"). AT AN OFFER PRICE OF RS. 8.15/- (RUPEES EIGHT AND FIFTEEN PAISE ONLY) EACH EQUITY SHARE. PAYABLE IN CASH. REPRESENTING THE 26% OF THE VOTING SHARE CAPITAL (AS DEFINED BELOW) OF JUSTRIDE ENTERPRISES LIMITED (THE "TARGET COMPANY"), BY JUST RIGHT LIFE LIMITED (FORMERLY KNOWN AS STEPPING STONE CONSTRUCTIONS PRIVATE LIMITED) ("ACQUIRER 1") & MS. SUKRITI GARG ("ACQUIRER 2") (HEREINAFTER

COLLECTIVELY REFERRED TO AS THE "ACQUIRERS"), PURSUANT TO AND IN COMPLIANCE WITH THE RQUIREMENTS OF THE SEBI (SAST) REGULATIONS. This Post Offer Advertisement ("Post-Offer Advertisement") is being issued by Fedex Securities Private Limited (formerly Known as Fedex Securities Limited).

("Manager/Manager to the offer"), for and on behalf of Acquirers, in connection with the Open Offer to the Public Shareholders of the Target Company, in accordance with Regulation 18(12) of the SEBI (SAST) Regulations. This Post Offer Advertisement is to be read in continuation of, and in conjunction with:

the Public Announcement dated April 20, 2022, in relation to the Offer ("PA");

- the Detailed Public Statement ("DPS") that was published on April 27, 2022 in the Business Standard Newspaper (English and Hindi All Editions). Metro Media (Hindi -New Delhi Edition) and Nav Shakti Newspaper (Regional - Mumbai Edition);
- the Draft Letter of Offer ("DLOF") filed with the Securities and Exchange Board of India ("SEBI") on May 6, 2022;
- the corrigendum to PA, DPS and DLOF which was published on June 6, 2022 in all the newspapers in which the DPS was published ("Announcement cum
- Corrigendum"):
- the Letter of Offer ("LOF") dated June 6, 2022 along with Form of Acceptance ("FOA") & Share Transfer Form. the Offer Opening Advertisement and Corrigendum to the Detailed Public Statement which was published on June 16, 2022 in all the newspapers in which the DPS was
- published ("Advertisement Cum Corrigendum"). Capitalised terms used but not defined in this Post Offer Advertisement shall have same meaning assigned to such terms in the LOF.

The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

Name of the Target Company Justride Enterprises Limited

L			Acquirer 2: Ms. Sukrifi Garg				
	3.	Name of Manager to the Offer	Fedex Securities Private Limited				
	4.	Name of the Registrar to the Offer	Skyline Financial Services Private Limited				
	5.	Offer Details					
		(a) Date of Opening of the offer	Friday, June 17, 2022				
		(b) Date of Closure of the offer	Thursday, June 30, 2022				
	6.	Date of payment of consideration	July 14, 2022				
7. Details of Acquisition							

Acquirer 1: Just Right Life Limited (Formerly known as Stepping Stone Constructions Private Limited)

Proposed in the Open Offer Document

Rs. 8.15

Actuals

Rs. 8.15

Sr. No. **Particulars**

Name of the Acquirers

Offer Price (per Equity Share)

2.

7.1.

7	'.2.	Aggregate number of Equity Shares tendered		3,83,022 ^(a)		770	
7	'.3.	. Aggregate number of Equity Shares accepted		3,83,022 ^(a)		770	
7	'.4.	Size of the Offer (Number of Equity Shares multiplied by offer price per Equity Share)		Rs. 31,21,630 ^(a)		Rs. 6,276	
7	'.5.	Shareholding of Acquirer before Share Purchase Agreements ("SPAs") and Public					
		Announcement (Number of Equity Shares & % of Voting Share Capital)		Nil	Nil		
7	'.6.	Equity Shares Acquired by way of SPAs					
		Number	10,75,704 ^(b)		10,75,704 ^(b)		
		% of Fully Diluted Equity Share Capital	73.02%		73.02%		
7	'.7.	Equity Shares Acquired by way of Open Offer					
		Number	3,83,022 ^(a)		770		
		% of Fully Diluted Equity Share Capital	(26%)		(0.05%)		
7	'.8.	Equity Shares Acquired after Detailed Public Statement ^					
Ш		Number of Shares Acquired					
Ш		Price of the Shares Acquired	Nil (0.00%)		Nil (0.00%)		
ΙL		% of the Shares Acquired					
7	'.9.	Post Offer shareholding of Acquirers					
П		Number	14,58,726 ^(a)		10,76,474		
		% of Fully Diluted Equity Share Capital	(99.02%)		(73.07%)		
7	'.10.	Pre and Post Offer shareholding of Public Shareholders	Pre – Offer	Post – Offer	Pre – Offer	Post – Offer	
		Number	3,97,456	14,434 ^(a)	3,97,456	3,96,686	

- (a) Assuming full acceptance of the Offer.
- (b) The Acquirer has entered into the SPAs with the Seller, pursuant to which the Acquirers has agreed to acquire 10,75,704 equity shares and as on the date of this Post Offer Advertisement, the same is in the process of transfer.

(26.98%)

(0.98%)

(26.98%)

Except those Equity Shares specified in Sr. No. 7.6 and 7.7 above.

· % of Fully Diluted Equity Share Capital

- The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
- - This Post Offer Advertisement is being issued in all the newspapers in which the DPS has appeared. A copy of this Post Offer Advertisement will be available on the website of SEBI (www.sebi.gov.in). BSE Limited (www.bseindia.com), the Target Company (www.justrideenterprises.com), Manager to Offer (www.fedsec.in) and Registrar to Offer (www.skylinerta.com)

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER



FEDEX SECURITIES PRIVATE LIMITED B 7, 3rd Floor, Jay Chambers, Dayaldas Road, Vile Parle (East), Mumbai-400057, Maharashtra, India.

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Contact Person: Yash Kadakia SEBI Registration Number: INM000010163 Investor Grievance E-Mail: mb@fedsec.in

Date: July 14, 2022 Place: Mumbai

(26.93%)